

Upgradation in Engineering Department

4604. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether C.P.O./E.Rly. vide No. E. 1023/Engg./line/6 dated 21st November, 1979 and E/TPC/70/Scale Pt. IV dated 20th September, 1980 directed all Divisional Authorities of E. Rly. to implement the upgradation in Engineering Deptt. including the workers in Water Filtration Plant;

(b) if so, the reason for not implementing the upgradation in Dhanbad Division, E. Rly. as directed; and

(c) action taken for implementation of the upgradation with retrospective effect and also against the officials responsible for such long delay to implement the order of Railway Board?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). The matter is under examination.

Railway working at Narkhed

4605. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the General Manager, Central Railway and the Divisional Manager, Nagpur, have received a representation dated 18th March, 1981 from the Bharatiya Janata Party, Narkhed, in regard to working of Railways;

(b) if so, the details thereof; and

(c) what action has been taken by the concerned authorities?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) and (c). Do not arise.

Representation from Secretary, All India Postal Accounts Postal Services, Nagpur

4606. SHRI DAYA RAM SHAKYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Director, Government Health Services, New Delhi, has received a written Representation dated 30th October, 1980 from the Secretary, All India Postal Accounts, Postal Services Branch, Nagpur (M.S.), regarding functioning of Central Government Health Scheme Dispensary at Nagpur;

(b) if so, the details of grievances made therein; and ...

(c) the action taken thereon and if no action taken so far by the Authorities concerned, the reasons for delay and when the decision shall finally be taken on the suggestion made therein?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) and (c). The representation was about non-supply of medicines by firms, delay in clearing of bills of suppliers and hospital and time lag in payment of reimbursement claims. These have been looked into carefully. Although most of the points of representation have not been found correct, yet suitable remedial steps have been taken where necessary.